

Declaration of Assets and Liabilities

Year....2025-26.....

I,....**Mithlesh Bhagat** ,... son of ..**Sri Shiv Bhagat**, aged 49 yrs, belonging to **Stenographer & Private Secretary services** and presently working as **Private Secretary, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself and dependants. My wife working as C.D.P.O., Social Welfare Department, Patna has submit his assets and Liabilities declaration separately.

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name (Son)	Dependant-2 Name (Son)	Dependant-3 Etc. Name
			Sangeeta Bahagat	Atul sagar	Neyansh	
(i)	Cash	12,000=00	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/C Rs. 5,99,566/- PPF- Rs. 12,97,322/- NPS- 6,90,280/- Post Office Saving A/c- Rs. . 57,321/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	Super BB - Rs.44,284/-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. & Sum Assured Rs. 1.513760366 Rs. 100000/- 2.517334013 Rs. 375000/- 3.516861406 Rs. 500000/-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Maruti Suzuki Celerio Vxi BR01CS-2938 GRAND VITARA DELTA CNG BR01JR-1705	-	-	-	-
(vi)	Jewellery (give details of weight and value)	25 gm Gold	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Radhe Krishna Apartment Flate No. 4/A, Gola Road, Patna-801503		-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13 th Feb 2026.
(a)	(i) Loans from Banks	State Bank of India, Patna Home Loan & Car Loan	21,118/- & 7,82,741/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-

[Signature]

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2025-26 Income Tax Rs.1,17,443/- PAN No. AUXPB3407H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YY)

Class/Group :- (A/B/C)

Cader :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:.....Patna.....
Date:.....13/2/26.

Signature 
Name of Employee:.. **Mithlesh Bhagat**.....
Designation:..... **Private Secretary**.....
Department..... **Bihar Vidhan Sabha, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.